

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25067/2004

(From the judgement and order dated 16/09/2004 in WA No. 1459/2004
of The HIGH COURT OF KERALA AT ERNAKULAM)

DEEPA KEYES

Petitioner(s)

VERSUS

KERALA STATE ELECTRICITY BOARD & ANR.

Respondent(s)

(With office report)

Date: 02/02/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. C.K. Sasi,Adv.

For Respondent(s) Mr. Vipin Nair, Adv.

Mr. PB Suresh, Adv. for

M/S. Temple Law Firm,

Mr. M.T. George ,Adv

UPON hearing counsel the Court made the following

O R D E R

Tag this matter along with SLP(C)No.21495 of 2004.

[Usha Bhardwaj]

Court Master

[Vijay Aggarwal]

Court Master